

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 02.07.2019

In the court of the Registrar

11:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1991 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Raymond Construction Co. India Pvt Ltd. Vs. Larsen and Toubro Ltd.	G.K. Jain
2.	I.A. No. 1993 of 2019 in Comp. App. (AT) No. _ of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors.	Arunima Kedia
3.	I.A. No. 1992 of 2019 in Comp. App. (AT) No. _ of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors.	Arunima Kedia
4.	I.A. No. 1923 of 2019 in Comp. App. (AT) No. _ of 2019	Tecnotree Convergence Pvt. Ltd. Vs. Deputy Commissioner of Income Tax, Circle 7(1)(1), Bangalore & Ors.	Goutham Shiv Shankar

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By Order

-sd/-

Assistant Registrar